

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **30.04.2026** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 249/2026	Jiva International PTE Ltd Vs Vintage Coffee Pvt Ltd	Mr. K Nishanth	
2.	Comp App (AT) (CH) (Ins) No. 254/2026 For Stay IA No. 707/2026 For Exemption IA No. 708 & 709/2026	PJ Ravichandran Vs N Sivachalam, Liquidator of Shri PKP Spintex Mills Pvt Ltd	Mr. Kishore Balasubramanian	
3.	Comp App (AT) (CH) (Ins) No. 255/2026 For Stay IA No. 710/2026 For Exemption IA No. 711/2026	PJ Ravichandran Vs R Raghavendran Liquidator of Shri PKP Spintex Mills Pvt Ltd & 7 Ors.	Mr. Kishore Balasubramanian	
4.	Comp App (AT) (CH) (Ins) No. 252/2026 For Stay IA No. 697/2026 For Exemption IA No. 698 & 717/2026	Arjun Govind Raghupathy, Suspended Director of BGR Energy Systems Ltd Vs National Asset Reconstructions Company Ltd & Anr.	Mr. Pradeep Joy	Mr. Vinod Kumar For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 235/2026 For Condone Delay IA No. 654/2026 For Stay IA No. 655/2026 (With defects)	VK Abdul Rahim Promoter, Financial Creditor & Suspended Managing Director of Sargam Builders Pvt Ltd Vs CA Jasin Jose, RP/ Liquidator of Sargam Builders Pvt Ltd & 2 Ors.	Mr. Babu Karukapadath	

6.	Comp App (AT) (CH) (Ins) No. 247/2026 (With Defects)	Lakshmi Venkateshwara Traders Rep by Sridhar Venkappa Bonageri Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	
7.	Comp App (AT) (CH) (Ins) No. 248/2026 (With Defects)	AKG Sekar - Operational Creditor (Ex-Employee of Arjun Chemicals Pvt Ltd) Employee Rep of SCC – Liquidation proceedings Vs S Kannan, Liquidator, Arjun Chemicals Pvt Ltd & 2 Ors.	Ms. D Chamundeswari	
8.	Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026 (With Defects)	Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd.	Mr. Sai Srujan Tayi	
9.	Comp App (AT) (CH) (Ins) No. 253/2026 For Exemption IA No. 700/2026 For Stay IA No. 701/2026 For Condone Delay IA No. 702/2026 (With Defects)	Badi Dukan LLP Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. AS Vishwajith	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
11.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
12.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
13.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
14.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar

15.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
16.	IA No. 561/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025 For Direction IA No. 580/2026	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
17.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
18.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025 For Direction IA No. 581/2026	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt Ltd Vs 3A Capital Services Ltd & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
20.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd Vs Joseph Mathew	Mr. Sreejith R Nair	Mr. Shawn Jeff Christopher
21.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
22.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

23.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. V Manivannan
24.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	Mr. Rahul Balaji R2
25.	Comp App (AT) (CH) (Ins) No. 329/2025 For Stay IA No. 1001/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Manjushree Mitra	Mr. Maharshi Viswaraj R1 Mr. Vara Prasada Rao R7
26.	Comp App (AT) (CH) (Ins) No. 331/2025 For Stay IA No. 1005/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. Maharshi Viswaraj R1 Mr. Vara Prasada Rao R8
27.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Manjushree Mitra R4 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
28.	Comp App (AT) (CH) (Ins) No. 330/2025 For Stay IA No. 1003/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Manjushree Mitra	Mr. M Maharshi Viswaraj- R1 Ms. Manjushree Mitra Mr. Vara Prasada Rao R7
29.	Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. M Maharshi Viswaraj- R1 Mr. Vara Prasada Rao R8

30.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
31.	Comp App (AT) (CH) (Ins) No. 502/2025	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	Mr. Pranav Charan-R2
32.	Comp App (AT) (CH) (Ins) No. 89/2026 For Stay IA No. 258/2026 For Exemption IA No. 259/2026	Alagar Ananthan Chief Financial Officer of Maagrita Exports Ltd (In CIRP) Vs SR Shriram Shekher Anr.	Mr. S Vedhavel	Mr. Gagan Bothra R2
33.	Comp App (AT) (CH) (Ins) No. 149/2026 To dispense with IA No. 457/2026	Manjuladevi Sridharan Vs Krithika Subramanian & 2 Ors.	Mr. K Chandrasekaran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
35.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
36.	Comp App (AT) (CH) No. 107/2023 To Adv. Hg. IA No. 716 & 570/2026	Vishnu Nischal Rajkumar Vs Radha Krishna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
37.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1

38.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
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02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela& 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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Chennai Bench

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